

16.06 hrs.

Title: Introduction of the Rajiv Gandhi Centre For Biotechnology Bill, 2003

SHRI RAMESH CHENNITHALA (MAVELIKARA): I beg to move for leave to introduce a Bill to declare the Rajiv Gandhi Centre for Biotechnology in the State of Kerala to be an institution of national importance and to provide for its incorporation and matters connected therewith.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to declare the Rajiv Gandhi Centre for Biotechnology in the State of Kerala to be an institution of national importance and to provide for its incorporation and matters connected therewith."

The motion was adopted.

SHRI RAMESH CHENNITHALA : I introduce the Bill.

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